

**Shri C. R. Iyyunni:** May I know whether there are any statistics prepared of the pepper that is exported from Travancore Cochin and other places in India to foreign countries?

**Shri Karmarkar:** On notice, I could answer this question. We have got statistics.

**Shri Damodara Menon:** Has there been any complaint from the foreign consumers that the quality of our pepper has gone down?

**Shri Karmarkar:** There have been complaints last year that the general quality has not been up to the standard: Some general complaint.

**Shri C. R. Iyyunni:** May I know whether after the complaints have been received, any steps have been taken to see that the faults are removed?

**Shri Karmarkar:** Normally when complaints come from foreign countries regarding supply, we pass them on to trade. In this particular case, about the cleaning of pepper, I understand that trade has a scheme, and the Planning Commission has also included in the Five Year Plan a scheme for fumigation and compulsory grading under Agmark before export.

**Shri A. M. Thomas:** May I know whether there is a proposal to set up a fumigating plant in Cochin and how far it has progressed?

**Shri Karmarkar:** There is a plan; it is for the trade to execute the plan; I understand the cost of it is only Rs 20,000.

**Shri V. P. Nayar:** In view of the fact that yesterday's *Statesman* reported that there is a likelihood of 25 per cent shortage in the production of pepper in Travancore-Cochin.....

**Shri Karmarkar:** I shall first read yesterday's *Statesman*.

**Shri V. P. Nayar:** I have not yet finished the question. May I know whether the Government will take any steps to get a better price for pepper?

**Shri Karmarkar:** I shall first read yesterday's *Statesman* and then answer the question.

**Shri Namblar:** May I know.....

**Mr. Speaker:** We will proceed to the next question.

#### INDUSTRIAL HOUSING

**\*250. Shri S. N. Das:** (a) Will the Minister of Works, Housing and Supply be pleased to state what are the important features of the Scheme for giving impetus to the construction of houses for industrial workers and other low income groups recently initiated by the Central Government?

(b) Which of the State Governments and other organised bodies and employers have so far expressed their desire to take advantage of this scheme?

(c) What is the total amount that has been set apart for this scheme for the next five years?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) A copy of the Subsidized Industrial Housing Scheme of the Government of India is placed on the Table of the House. [See Appendix II, annexure No. 6.]

(b) A statement is placed on the Table of the House. [See Appendix II, annexure No. 7.]

(c) No final decision has yet been taken in the matter, but Rupees Seven Crores and seventeen lacs have been provided for the current financial year.

**Shri S. N. Das:** May I know whether the Industrial Housing scheme which has been in operation in the Ministry of Labour since 1950-51 has been wound up or the same has been incorporated in the present scheme?

**Sardar Swaran Singh:** It has not been wound up, in the real sense in as much as the financial aid which has already been given is being utilised by the various State Governments. But, option is given that the unspent money can be converted into the present scheme.

**Shri S. N. Das:** May I know the total amount spent under the previous scheme and the total amount given as subsidies?

**Sardar Swaran Singh:** In the previous scheme I do not think that any subsidy was given. Only interest free loan was advanced.

**Shri S. N. Das:** What is the number of Houses constructed under the previous scheme?

**Sardar Swaran Singh:** That information is not available with me at the moment.

**Shri B. S. Murthy:** May I know whether the Government have any plan for rural housing?

**Sardar Swaran Singh:** Not as part of the present scheme.

**Shrimati Renu Chakravarty:** May I know if the scheme includes housing for the workers in Bokharo?

**Sardar Swaran Singh:** If they come under the definition of industrial workers.

**Shrimati Renu Chakravarty:** They are industrial workers.

**Shri A. C. Guha:** May I know whether in this scheme the hon. Minister has incorporated the housing schemes under the colliery and mica welfare funds?

**Sardar Swaran Singh:** Government have not incorporated any scheme under any other funds. But, such of the industrial workers as come within the purview of the present scheme, in whatever sphere they are working, will be protected by the scheme and financial aid will be given.

**Shri S. N. Das:** May I know whether applications have been received and examined and allotments made to the several State Governments and organised societies?

**Sardar Swaran Singh:** Various schemes have been received. They are being scrutinised. Sanctions have already been issued in certain cases and others are being examined. It is hoped that sanctions in other cases will also be issued.

**Shri M. L. Dwivedi:** May I know if any financial target has been fixed for the coming financial year and if so what is the allocation that will be made to the States?

**Sardar Swaran Singh:** I am afraid it is premature yet to say what is going to be allotted for the next financial year.

**Shri V. P. Nayar:** What steps do Government propose to take for associating the trade unions in this Industrial Housing scheme, so that this subsidised scheme may not turn out to be a subsidised fraud?

**Mr. Speaker:** Order, order.

**Shri Nambiar:** May I know whether this scheme includes the possibility of the workers getting the houses in their own names at any stage?

**Mr. Speaker:** Ownership?

**Shri Nambiar:** Yes?

**Sardar Swaran Singh:** Actually, the co-operative societies of the workers

can themselves qualify for financial aid. As to whether ownership in the tenements which are actually constructed by the State Governments passes on to the industrial workers, that is not part of the present scheme.

**Shri S. N. Das:** From the statement it appears that Government propose to introduce a measure like the National Housing Bill. May I know the time by which it is expected to introduce the Bill?

**Sardar Swaran Singh:** Not during the Current session.

#### GANGA BARRAGE

\*251. **Shri B. K. Das:** Will the Minister of Planning be pleased to state:

(a) whether the attention of Government has been drawn to the resolution passed by the West Bengal Assembly in its Budget Session regarding the urgent necessity of implementing the Ganga-Barrage Scheme; and

(b) the steps taken in that behalf?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) The subject is under consideration.

**Shri B. K. Das:** May I know whether this scheme is being examined as part of river schemes or as a general development scheme?

**Shri Hathi:** It is being examined as part of a general development scheme.

**Shri B. K. Das:** What is the estimated cost of this scheme?

**Shri Hathi:** The estimate is about 39 crores.

**Shri B. K. Das:** May I know whether the Government is examining this present estimate of 39 or 40 crores as a loan to the State Government or whether part of it will be a loan and part a grant?

**Shri Hathi:** I am not in a position to say that.

**Pandit L. K. Maitra:** Is it not a fact that the Hooghly Expert Committee as also a Committee of the CWINC specially appointed for the purpose expressed their considered opinion that adequate supply of water to the Calcutta port could not be assured unless highland waters were tapped?